

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

217. C.P.(CAA)/47(MB)2024 In C.A.(CAA)/129(MB)2023

**IN THE MATTER OF**

INFOCREDIT SERVICES PRIVATE LIMITED ... Petitioner

Section 230-232 of Companies Act, 2013

**Order Delivered on 08.05.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant: CS Hemant Sethi (PH)

For the RD Of WR: Mr. Altap Shaikh AD (VC)

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**ORDER**

**C.P.(CAA)/47(MB)2024 In C.A.(CAA)/129(MB)2023 – Reserved for orders.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Manish Tiwari/